

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016**

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**GMR Kamalanga Energy Ltd. & Anr. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapadhy
Mr. Aditya Singh for R-2 to R-4

Mr. Ravi Kishore for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**